

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. - 3190
ANSWERED ON 27/03/2025

EXPANSION OF ACTIVITIES OF THE NATIONAL ANTI-DOPING AGENCY

3190. SMT P.T. USHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government intends to expand the activities of the National Anti-Doping by ensuring professional and technically capable staff and members that would meet the compliance requirements with the international regulations;
- (b) if so, the details thereof;
- (c) whether Government is further intending to set up various panels in the National Anti-Doping Agency, including the disciplinary panel, to ensure further compliance; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b): Yes, the Government is committed to expanding the anti-doping activities to eradicate doping/drug abuse by sportspersons. The Government also reviews the availability of manpower of National Anti-Doping Agency (NADA) from time to time to strengthen the anti-doping programme in India as per the latest international standards. Measures taken to enhance the technical and professional capability of the manpower includes following key initiatives:

- i. Training and Participation of NADA officials in international training programs, seminars and workshops organized by World Anti-Doping Agency (WADA) in different areas of anti-doping,
- ii. Training of NADA staff by inviting WADA experts to India as was done for introduction of Athlete Biological Passport (ABP), Athlete Passport Management Unit (APMU) program in February 2025,
- iii. Advance training of 25 Doping Control Officers through the international programme conducted virtually by International Testing Agency (ITA) in September 2024,
- iv. Creation of the Education portal dashboard for athlete participating the Education Awareness programme,
- v. Joint collaboration programs with global anti-doping organizations.

NADA has collaboration with National Council of Educational Research and Training (NCERT), to raise awareness about the ill effect of doping and importance of clean sport among viewers, providing them with essential information on prohibited substances and encouraging a culture of fair play in sports.

(c) and (d): The Government has established panels within the NADA to ensure compliance with international regulations and to uphold the integrity of sports. These panels function independently to maintain transparency and fairness in the adjudication process as follows :

(i) Anti-Doping Disciplinary Panel (ADDP) comprises of legal, medical and sports-persons as Members and is responsible for hearing and adjudicating cases involving Anti-Doping Rule Violations (ADRVs) by the athletes.

(ii) Anti-Doping Appeal Panel (ADAP) comprises of legal, medical and sports-persons and hears the appeals against the decisions made by ADPP.

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. - 3190
ANSWERED ON 27/03/2025

EXPANSION OF ACTIVITIES OF THE NATIONAL ANTI-DOPING AGENCY

3190. SMT P.T. USHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government intends to expand the activities of the National Anti-Doping by ensuring professional and technically capable staff and members that would meet the compliance requirements with the international regulations;
- (b) if so, the details thereof;
- (c) whether Government is further intending to set up various panels in the National Anti-Doping Agency, including the disciplinary panel, to ensure further compliance; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b): Yes, the Government is committed to expanding the anti-doping activities to eradicate doping/drug abuse by sportspersons. The Government also reviews the availability of manpower of National Anti-Doping Agency (NADA) from time to time to strengthen the anti-doping programme in India as per the latest international standards. Measures taken to enhance the technical and professional capability of the manpower includes following key initiatives:

- i. Training and Participation of NADA officials in international training programs, seminars and workshops organized by World Anti-Doping Agency (WADA) in different areas of anti-doping,
- ii. Training of NADA staff by inviting WADA experts to India as was done for introduction of Athlete Biological Passport (ABP), Athlete Passport Management Unit (APMU) program in February 2025,
- iii. Advance training of 25 Doping Control Officers through the international programme conducted virtually by International Testing Agency (ITA) in September 2024,
- iv. Creation of the Education portal dashboard for athlete participating the Education Awareness programme,
- v. Joint collaboration programs with global anti-doping organizations.

NADA has collaboration with National Council of Educational Research and Training (NCERT), to raise awareness about the ill effect of doping and importance of clean sport among viewers, providing them with essential information on prohibited substances and encouraging a culture of fair play in sports.

(c) and (d): The Government has established panels within the NADA to ensure compliance with international regulations and to uphold the integrity of sports. These panels function independently to maintain transparency and fairness in the adjudication process as follows :

(i) Anti-Doping Disciplinary Panel (ADDP) comprises of legal, medical and sports-persons as Members and is responsible for hearing and adjudicating cases involving Anti-Doping Rule Violations (ADRVs) by the athletes.

(ii) Anti-Doping Appeal Panel (ADAP) comprises of legal, medical and sports-persons and hears the appeals against the decisions made by ADPP.
